

Government of India
Ministry of Finance
Department of Expenditure

RAJYA SABHA
UNSTARRED QUESTION NO. 2303

TO BE ANSWERED ON TUESDAY, THE 06th DECEMBER, 2016
AGRAHAYANA 15, 1938 (SAKA)

CONTINUING OF INTEREST FREE ADVANCES

QUESTION

2303. SHRI K. R. ARJUNAN:

Will the **Minister of FINANCE** be pleased to state:

(a) whether it is a fact that Government has agreed to continue interest free advances for medical treatment, travelling allowance for family of deceased, TA on tour or transfer and Leave Travel Concession overriding the recommendation of the Seventh Pay Commission for the Central Government employees, if so, the details thereof; and

(b) whether it is also a fact that Government has agreed to enhance the computer advance and that this allowance could be drawn a maximum of five times during the entire service span of an employee, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)

(a): Yes sir, the Government has decided to continue interest free advances for medical treatment, travelling allowance for family of deceased, TA on tour or transfer and Leave Travel Concession to the Central Government employees.

(b): Based on the recommendations of Seventh Central Pay Commission, the Government has revised the amount of Computer Advance to Rs. 50,000 or the actual price of Personal Computer. All Government employees are eligible for the Computer Advance which will be allowed maximum five times in the entire service.
